

Name of the Corporate Debtor: MANAN APPARELS LIMITED; Date of Commencement of CIRP: 30-01-2024; List of Creditors as on: 11-03-2024; Name of IP: Ms. Rekha Kantil Shah; Process Number: 1; Last 5 digit of registration number: 11349

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	216277472	1	215726642	83.26	0	0	550831	<a href="#">Annexure 3</a>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	21654817	1	21490615	8.29	0	0	164202	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	22	2370490	22	2260494	0.87	0	109996	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)					0.00		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	15	29739668	13	19524322	7.54	0	817722	9397625	<a href="#">Annexure 8</a>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	403175	1	100000	0.04		0	303175	<a href="#">Annexure 9</a>
<b>Total</b>		<b>40</b>	<b>270445622</b>	<b>38</b>	<b>259102073</b>	<b>100.00</b>	<b>0</b>	<b>927718</b>	<b>10415833</b>	